

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 3192
TO BE ANSWERED ON 14.03.2018**

CHANGES IN PLANNING PROCESS

3192. SHRI MANSHANKAR NINAMA:

Will the Minister of PLANNING be pleased to state:

- (a) the details of the status of Five Year Plans in the country at present;
- (b) the details of the significant changes made in the process of making plans after conversion of Planning Commission into NITI Aayog;
- (c) whether any special changes have been made regarding the allocation and transfer of amount to States under new plans;
- (d) if so, the details thereof; and
- (e) whether any remedial measures have been adopted to assure that adequate funds are allocated and released to States for annual development and if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS**

(RAO INDERJIT SINGH)

(a) to (e): The financial year 2016-17 was the terminal year of 12th Five Year Plan. It was decided to discontinue the system of five-year Plans beyond March, 2017. Government of India has decided to formulate:

(i) a long-term vision with a 15 years perspective, in view of the social goals set and / or proposed and Sustainable Development Goals (SDGs) for about 15 years for the period up to 2030, which is co-terminus with the period to achieve SDGs.

(ii) a seven year strategy for achievement of the national development agenda from 2017-18 to 2023-24 implementable policy and action as a part of "National Development Agenda" with a mid-term review after 3 years i.e. the year ending March 2020, and

(iii) a three-year Action Plan for 2017-18 to 2019-20 based on the predictability of resources during the currency of 14th Finance Commission Award period. The three year Action Agenda has been prepared which was unveiled by the Finance Minister on 24th August, 2017.

Funds for various schemes are allocated to different States by the respective Ministry/ Department where the scheme rests, according to the guidelines of individual schemes/ programmes, utilization of previous release and availability of gross budgetary support etc.

With regard to transfer of funds to States, NITI Aayog has no mandate for allocation of funds to the States. Allocation of funds is being done by the Department of Expenditure, Ministry of Finance to the States.